

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 23
IA 1984/2023

In
C.P.(IB)1024/MB/2017

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **03.04.2024**

NAME OF THE PARTIES: PUNJAB NATIONAL BANK
V/s
CHARBHUJA INDUSTRIES PVT LTD

Section 9 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Dhananjaya Sud, Lokesh Malik, Advs. for Liquidator present. Adv. Bhavana Dubepatil i/b. Jay & Co. for Respondent MIDC in IA/1984/2023.
2. Ld. Counsel for the liquidator present and submits that reply from MIDC was received yesterday only and seeks time to peruse the same. Time granted.
3. Ld. Counsel for the Liquidator shall be at liberty to place on record the rejoinder, if required.
4. List this matter on 29.04.2024.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)
/NP/

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)